

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 837 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 15th July, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing 6 days "**Training on Mediation**" programme between **31st July, 2014 to 06th August, 2014 at Indore.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Neemuch, Mandsaur, Ratlam & Ujjain** (31 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(VED PRAKASH)
REGISTRAR GENERAL

Dated 15th July, 2014

Endt. No. 838 /Confdl./2014
II-2-74/2009 (Part-3)

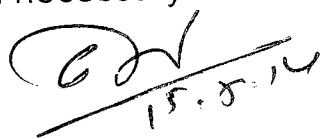
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2. Shri Om Prakash Sharma (Jr.), District & Sessions Judge, Ratlam.
1. Shri Arvind Kumar Shukla, VII A.D.J., Ujjain.
2. Shri Narendra Pratap Singh, III A.D.J., Ujjain.
3. Shri Deo Narayan Mishra, XI A.D.J., Ujjain.
4. Shri Arun Kumar Verma, I A.D.J., Jaora, District Ratlam.
5. Shri Munshi Singh Chandrawat, I A.D.J., Ratlam.
6. Shri Kalusingh Bariya, I A.D.J., Mandsaur.
7. Shri Sudhir Singh Chouhan, A.D.J., Badnagar, District Ujjain.
8. Shri Gangacharan Sharma, I C.J.Cl.-I & CJM, Ujjain.
9. Shri Balram Yadav, I C.J.Cl.-I & C.J.M., Panna.
10. Smt. Deepali Sharma, V C.J.Cl.-I & ACJM, Ujjain.
11. Shri Rituraj Singh Chouhan, IV C.J.Cl.-I & ACJM, Ratlam.
12. Shri Ashish Tankle, I C.J.Cl.-I, Mhow, District Indore.
- 13.

14. Shri Omprakash Bohra, C.J.Cl.-I, Nagda, District Ujjain.
15. Shri Nitiraj Singh Sisodiya, AJ to I C.J.Cl.-I, Alote, District Ratlam.
16. Shri Uttam Kumar Darvi, II AJ to I C.J.Cl.-I, Neemuch.
17. Shri Vivek Kumar Chandel, AJ to I C.J.Cl.-I, Ratlam.
18. Shri Rupesh Naik, I C.J.Cl.-II, Badnagar, District Ujjain.
19. Shri Vishal Akhand, I C.J.Cl.-II, Mandsaur.
20. Smt. Varsha Singh Bhati, VI C.J.Cl.-II, Ujjain.
21. Shri Shiv Kumar Kaushal, I C.J.Cl.-II, Narayangarh, District Mandsaur.
22. Shri Subhash Sunhare, I C.J.Cl.-II, Jawad, District Neemuch.
23. Shri Kamlesh Bharkundiya, AJ to C.J.Cl.-II, Garoth, District Mandsaur.
24. Shri Satish Vasuniya, I C.J.Cl.-II, Ujjain.
25. Shri Kalam Singh Meda, V C.J.Cl.-II, Ratlam.
26. Smt. Babita Hora Sharma, II C.J.Cl.-II, Jawad, District Neemuch.
27. Smt. Sunayana Shrivastava, I C.J.Cl.-II, Mahidpur, District Ujjain.
28. Shri Ashwin Parmar, III C.J.Cl.-II, Jaora, District Ratlam.
29. Shri Arif Khan, I C.J.Cl.-II, Manasa, District Neemuch.
30. Shri Sunil Choudhary, I AJ to I C.J.Cl.-II, Neemuch.
31. Shri Vijay Kumar Pandey (Jr.), IV AJ to I C.J.Cl.-II, Neemuch.

With a direction to participate in the 6 days "Training on Mediation" programme between 31st July, 2014 to 06th August, 2014, at Indore.

3. District and Sessions Judge, **Neemuch/Mandsaur/Ratlam/Ujjain** for information and necessary action.
 - **The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 290/2014, dated 30.04.2014, Letter No. 319/2014, dated 02.05.2014 Letter No. 949/2014, dated 25.06.2014 & Letter No. 1000/2014, dated 03.06.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL